

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 320

CA-50/2023

In

CP-184(ND)/2022

IN THE MATTER OF:

M/s. Anju Sahni V/s. M/s. Magnefique Exports Pvt Ltd. Through ITS Director Mr. Ajay Sahni & Ors.

.....APPLICANT/PETITIONER

Vs.

Ahuja Lamp Pvt Ltd. & Ors.

.....RESPONDENT

SECTION

U/s 58(3)

Order delivered on 09.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Shivleen Pasricha
Adv. Archana Lakhotia, Adv. Bikram Bhattacharya
in IA-50/2023.

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **17.07.2023.**

Sd/-
(Court Officer)